

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

(47) C.P. (IB)-2626-(MB)/2018

CORAM:

SHRI M.K. SHRAWAT  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **12.06.2019**

NAME OF THE PARTIES: M/s. Pride Lifters  
V/s  
Piletech Infra Pvt. Ltd.

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

**ORDER**

1. The Learned Representatives for both the sides are present.
2. Respondent to file Reply. Copy to be served on the other side.
3. Rejoinder to be filed thereafter. Pleadings to be exchanged among the litigants well in advance.
4. Matter is listed for hearing on **28.08.2019**.

12.06.2019  
Aah=

Sd/-  
M.K. SHRAWAT  
Member (Judicial)